

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.515/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Aditya Kedia (Kedia Lead Processing Pvt.Ltd) Versus- Registrar of Companies, W.B | |
| Under Section | | 252 (3) | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

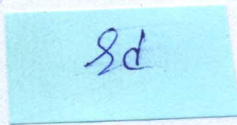
| | | | |
|---|-------------------|------------|-----------------|
| I | ARUN KUMAR MISHRA | PETITIONER | Mishra 09/01/18 |
|---|-------------------|------------|-----------------|

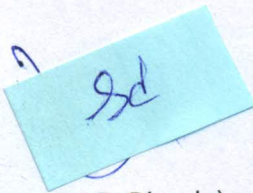
ORDER

Ld. Counsel for the appellant is present.

ROC, West Bengal has filed his report which shows that appellant has not filed the balance sheet after 31st March 2014. Appellant is directed to file supplementary affidavit annexing the balance sheets for the financial years 2014-15 and 2016-17 within 15 days from today.

List it on 08/03/2018.


 (Jinan K.R.)
 Member (J)


 (V.P.Singh)
 Member (J)